

Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 25th February, 1976.

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NOTIFICATION
INCOME TAX

No. 1245 / F.No.203/1/75-ITA.II/: It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purposes of the sub-section (2A) of section 35 of the Income-tax Act, 1961 by the prescribed authority, the Indian Council of Medical Research, New Delhi:

Scientific Research
Programme:

Research in Medical Education.

Sponsored (a) by:

Kasturba Health Society.

Sponsored (b) at:
(Place of Institution)

The Mahatma Gandhi Institute of
Medical Sciences, Wardha.

Duration of Programme:

5 years w.e.f. 1st April, 1975.

Cost of Project:

Between 7 to 8 crores.

The Mahatma Gandhi Institute of Medical Sciences, Wardha, where the above programme has been sponsored has been approved under section 35(1)(ii) of the Income-tax Act, 1961 vide Ministry of Finance Notification No.817 (F.No.203/1/75-ITA.II) dated the 13th January, 1975.



(T.P. JHUNJHUNWALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA